

Before the National Green Tribunal, Western Zone,  
Pune

Original Application No. 167/2017 (WZ)

Dr. Harishchandra Purshottam Natu & Ors. — Applicants

V/s

The Executive Engineer, Irrigation Department, — Respondents  
Sindhudurg and Ors.

**Additional Compliance Affidavit on the behalf of Respondent No. 4**

I, Smt. K. Manjulekshmi, Age - 34 yrs, Occupation - Service, District Collector, Sindhudurg i.e. Respondent No. 4 having my office at District Collectorate office, Sindhudurnagari, Tal. Kudal, Dist. Sindhudurg - 416812, do hereby state on solemn affirmation as under:-

1. I am filling this additional compliance Affidavit as per the direction of the Hon'ble National Green Tribunal, Western Zone, Pune dated 18.06.2020, 09.10.2020 and 18.10.2020. I crave leave of this Hon'ble Court to file additional affidavit if so required.
2. I say and further submit that, the Hon'ble National Green Tribunal, Western Zone, Pune directed on dated 09.10.2020 that,
  - i) Collector, Sindhudurg is directed, to take necessary steps to remove the obstruction and illegality which has been committed in violation of the wetland act as mentioned above.

**BEFORE ME**

*(Signature)*

*(Signature)*



- ii) The account of PWD, Sawantwadi, Sindhudurg which is a Respondent No. 2 in this matter is attached with the limit of 1.5 Cr. and Respondent No. 2 directed to deposit the amount to the authorities concerned as directed above for taking remedial measures.
- iii) The Collector, Sindhudurg is directed to ensure, the compliance of both the orders and submit the compliance report by way of filling Affidavit personally before the date of listing and list on 29.10.2020.

As per the above said directions, the Collector, Sindhudurg i.e. Respondent No. 4 submitted her progressive compliance report before this Hon'ble National Green Tribunal, Western Zone, and Pune on dated 26.10.2020.

3. I say and further submit that, the Collector, Sindhudurg i.e. Respondent No. 4 froze the amount 1.5 Cr. on the Executive Engineer, PWD's official dated 15.10.2020 i.e. Respondent No. 2 for noncompliance of the orders of this Hon'ble NGT and also the proposal of Departmental Enquiry has been sent to the Secretary, PWD, Department through the appointing authority i.e. Chief Executive Engineer, PWD, Bandhkam Bhavan, Mumbai.

I say that, accordingly the Collector, Sindhudurg i.e. Respondent No. 4 submitted the detailed additional compliance affidavit before this Hon'ble Court on the 24.11.2020, which is based on the reports of Respondent No. 1 & 2 on dated 24.11.2020.

**BEFORE ME**

*M. D. Kunte*



4. I say and further submit that, the completion of demolition work of construction in Dhamapur Lake is as follows 100% flooring dismantling work, 100% slab portion dismantling work, 100% Beams & sides and also, 100% column dismantling work has been completed. The whole skywalk structure above ground level has been dismantled successfully. The removal of foundation structure below ground level and work of moving away the fallen debris from the site is in progress. Which is based on reports of Respondent No. 1 vide letter dated 07.07.2021, the copies of the said reports and photos is annexed as annexure I colly.

I pray and submit that, Respondent No.4 Collector Sindhudurg has acted sincerely and made all efforts in implementing the Hon'ble NGTs order and hence I humbly pray before this Hon'ble National Green Tribunal court to accept the present compliance report.

Place:-Sindhudurnagar  
Date: - 13/07/2021

(K. Manjulekshmi)  
Respondent No. 4

**BEFORE ME**

*(Signature)*



VERIFICATION

I, Smt. K. Manjulekshmi, Age 34, Occupation- District Collector, Sindhudurg residing at Vijaydurg Bungalow, Sindhudurnagri, Sindhudurg do hereby verify that, the content of para nos. 1 to 1 are true and correct to my personal knowledge, as per the official records and documents, information and belief. In witness whereof, I have signed below at Sindhudurnagari on

*Manjulekshmi*

13th July  
day June-2021.

*Manjulekshmi*

*Manjulekshmi*

I know the Deponent

*Manjulekshmi*

Place:-Sindhudurnagari Adv. S. G. Samant.

(K. Manjulekshmi)

Date:- 13/07/2021

Respondent No. 4



This document is noted at  
Sr. No. 596  
in the Notarial Register.



This document has been personally presented & signed by Smt. K. Manjulekshmi R/o Sindhudurnagari, Tal. Kudal Adv. S. G. Samant to whom

I personally know.  
No. of corrections 01 No. of pages 06  
Notary Regd. No. 596 Dated 13/07/2021

Signed before me

*Manjulekshmi*

**MAHESH D. KUNTE**

NOTARY

Govt. of India

AARADHANA, Shiramwadi  
Mumbai Goa Highway, Tal-Kudal  
Dist-Sindhudurg, Maharashtra



Annexure-1 collg

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 सत्यमेव जयते	<b>Executive Engineer</b> <b>Sindhudurg Irrigation Division</b> <b>Ambadpal, Tal: Kudal, Sindhudurg.</b> Phone No : 02362-244251, E mail : tmipdkudal@gmail.com	 महाराष्ट्र शासन जलसंपदा विभाग
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Outward No / SID/PB-3/ 1007 / 2021

Date: 07/06/2021

To ,

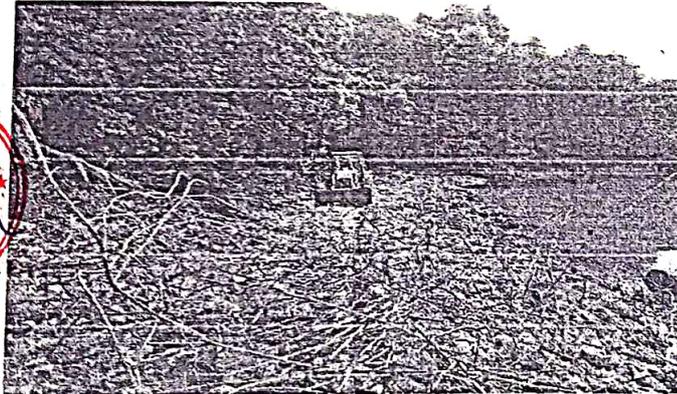
**The District Collector,**  
**Sindhudurg,**

**Subject : Reg, Submission of work progress report of Skywalk demolishing work , for Dahamapur M.I Scheme , Tal : Kudal , Dist Sindhudurg**

Respected Madam,

With above subject, the work progress report as on 07/06/2021 of Dhamapur skywalk demolishing work is tabulated as below

Details of Component	Total Quantity to be Dismantled	Quantity Dismantled as on 07.06.2021	Percent Dismantled
Flooring	327 Sq.mt	327 Sq.mt	100 %
Slab portion	170 Sq.mt	170 Sq.mt	100 %
Beam and Sides	157 Sq.mt	157 Sq.mt	100 %
Columns	35 Nos	35 Nos	100 %



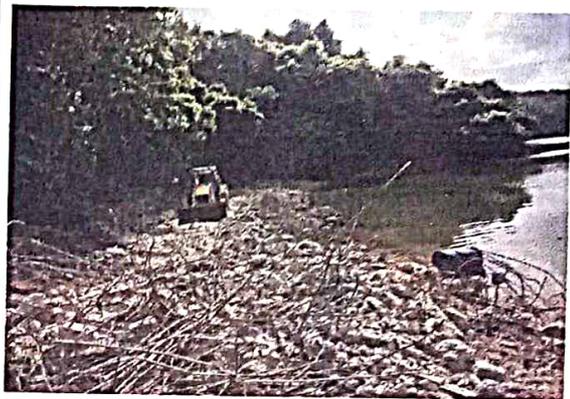
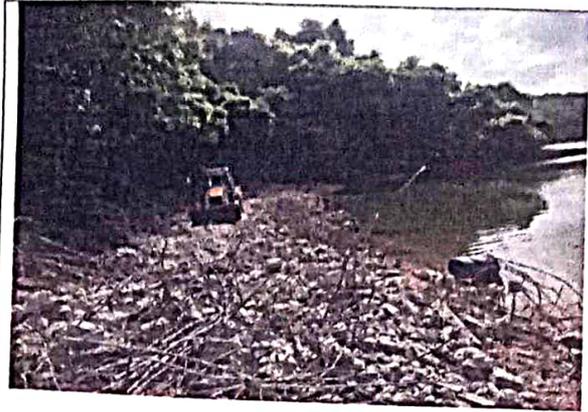
The Whole sky walk structure above ground level (GL) has been dismantled successfully , The removal of foundation structure below GL and work of moving away the fallen debris from the site is in

progress. This is for your favor of information please .

**Executive Engineer**  
**Sindhudurg Irrigation Division**  
**Ambadpal, Kudal**

Copy to : Superintending Engineer, Ratnagiri Irrigation Circle , Ratnagiri for information please





*Handwritten signature*

